The Insolvency and Bankruptcy Board of India Internship Guidelines, 2023

The Insolvency and Bankruptcy Board of India (IBBI) provides an opportunity of internship to students who wish to pursue a professional career in insolvency, liquidation, bankruptcy or any other related field.

The students will be taken as interns under these Guidelines from December, 2023 onwards.

Eligibility

- i. A student who is pursuing a five year or three year degree course in law or postgraduation course in Economics, Commerce, Finance, Management or Law in any recognised School / College / Institute / University (hereafter 'School') or
- ii. A student pursuing M. Phil. / Ph. D. course in Economics, Commerce, Finance, Management, or Law in any recognised School.

Duration

A student shall be taken as intern ordinarily for one month beginning on the 1st working day and ending on the last working day of the month. However, the IBBI may, at its absolute discretion terminate internship of an intern at any time without giving any reason therefor or extend the internship of an intern for a period up to another one month.

No leave will be allowed during internship. If IBBI is convinced that absence of an intern is due to unavoidable circumstances, the period of internship will be extended by the period of absence without stipend.

Number of interns

Number of interns in a month shall be decided by the committee of officers on the basis of internship requests received and as per requirement of IBBI.

Stipend

An intern shall be entitled to a lump sum stipend of Rs.10,000 per month.

Application

An eligible student interested to pursue internship at IBBI may send an application in the annexed format with recommendation of the competent authority of the School at *email*: intern@ibbi.gov.in

The application should reach at least 30 days before the commencement of internship. For example, a student wishing to undertake internship in January, 2024, should send application at the latest by 30th November, 2023. Incomplete applications and applications without recommendation of the School shall not be considered.

Selection

An internal committee of officers shall scrutinise and shortlist the applications and based on the same, the most suitable students will be identified. They would be offered internship 15 days before the scheduled commencement date. For example, a student will be informed by 15th December, 2023, if he has been selected for internship commencing on 1st January, 2024.

Logistics and support

An intern shall bring in his own laptop. IBBI shall provide working space and internet connectivity.

Duties of an intern

An intern shall submit a declaration of secrecy in the prescribed format at the time of commencement of the internship.

An intern shall assist the Officer / Division, to which she is assigned, in carrying out the ongoing activities of the IBBI.

An intern shall submit a dissertation or a work report on a topic, as mutually agreed upon between her/him and the IBBI, prepared under the guidance of an Officer of the IBBI

Interns shall **observe the discipline of** the office of the IBBI and shall conduct themselves in such manner that they do not bring any disrepute to the IBBI.

An intern shall not represent anywhere as an employee of the IBBI.

Certificate of internship

On satisfactory completion of internship, including dissertation or work report, an intern shall be issued an internship completion certificate.

No right of employment

An intern shall have no right / claim for an employment with the IBBI by virtue of his internship.

Relaxation

Chairperson, IBBI may relax any of the provisions of these Guidelines in respect of any deserving student.

Review

These Guidelines will be reviewed by the IBBI from time to time.

Application for Internship with the Insolvency and Bankruptcy Board of India

Affix recent passport size colour photograph.

	1. Details of the Student	
	a. Name of Student:	
	b. Date of Birth:	
	c. Email:	
	d. Mobile:	
	e. Permanent Address:	
2.	Course you are pursuing	
	a. Year / Stage of the Course:	
	b. Schedule of Completion of the Course:	
3,	Name and address of School / College / Institute / University where you are pursuing the Course: (Attach copy of Student Identity Card Issued by School / College / Institute / University)	
4.	When do you want to start the internship?	
5.	Motivation for internship with the IBBI: (Please write in 200 words)	
6.	Your understanding of the subject of dissertation: (Please write in 500 words)	

7.	Educational Q	Dualifications ((+2 onwards)
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Name of the Course		School/College/Institute/University	ty Year of Passing	Subjects	Percentage of Marks			
О	Dataila of A	wards/ Achievements/ Papers Prese	t. d /					
8.	Published:	wards/ Achievements/ Papers Frese	ented /					
9.	Any other additional relevant information in support of internship:							
				(Sign	ature of the student)			
Plac Dat					,			
		Recommend	dation					
(Recommendation of the competent authority of the School / College / Institute / University Academic Institution where the candidate is pursuing her/his studies.)								
Thi	s is to certify	that Mr. / Ms	is a bonaf	ide student	ofcourse.			
Не	has complete	edyear / stage of the course and	d is scheduled	to complete	e the Course in			
We	recommend	him for internship with the IBBI du	ring the month	of				
Mr. / Msof the faculty will provide support for dissertation / work report.								
			(Signature)					
			Name:					
			Designation					
			Office Addres	ss:				
			Tel.No.:					

(Office Seal)